

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2011 and
IA- 207 of 2011

Dated: 16th September, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Lanco Kondapalli Power LimitedAppellant (s)
Versus

Andhra Pradesh Power Coordination Committee & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee,
Mr. Sakya Singha Chaudhuri & Mr. Pallav Shukla

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. No. 207 of 2011 returnable on 13.10.2011. Dasti service is permitted.

Post the matter on **13.10.2011.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS